

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. I.A. 3085/2024 In

C.P. (IB)/3504(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: Ashapura Perfoclay Limited

VS

Gajanan Oil Private Limited

Appearance

For Liquidator : Present but did not put appearance

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3085/2024

This application has been filed by the liquidator for taking on record the 16th Progress Report.

Ld. counsel appearing for liquidator submits that all the assets of the corporate debtor have been liquidated and sale proceedings have been distributed as per the provisions of section 54 of IBC and only PUFEE applications are pending. It is further submitted that the liquidator is in the process of filing dissolution application.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. is **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--- Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)